

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE AT CHENNAI

Original Application No. 80 of 2025

Tribunal on its own motion **SUO MOTU**
based on the News Item in Dinamalar
Newspaper, Chennai Edition dated
21.04.2025 titled, "**The devotees are
suffering due to the stench of heaps
of garbage near the temple**".

...Applicant

Vs

The Principal Secretary to
Govt of Tamil Nadu,
Department of Environment,
Climate Change and Forests,
Chennai and Others.

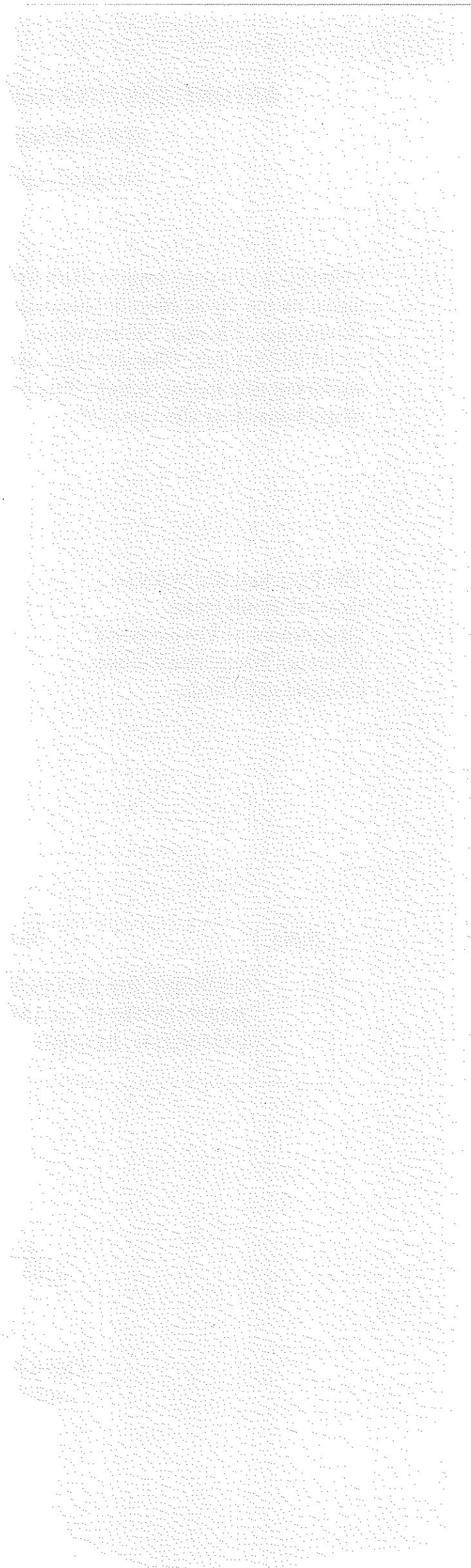
...Respondents

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**Filed by
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.**



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IN THE MATTER OF:

Tribunal on its own motion **SUO MOTU**
based on the News Item in Dinamalar
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And

The Principal Secretary to
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...Respondents

**REPORT FILED ON BEHALF OF THE THIRD RESPONDENT –
TAMIL NADU POLLUTION CONTROL BOARD**

I, Mr.S. Bharathidasan, Son of Thiru M.Selvaraj, aged about 59 years having office at No.76, Mount Salai, Guindy, Chennai 600 032, do hereby solemnly affirm and sincerely state as follows:-

2. I submit that I am working as the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am authorized to file this Report on behalf of the Third Respondent – Tamil Nadu Pollution Control Board (TNPCB) and as such I am well acquainted with the facts of the case available from the office records.

3. It is respectfully submitted that the Hon'ble National Green Tribunal, Southern Zone, Chennai has registered as a Suo Motu on 28.4.2025, based on the news item reported in 'Dinamalar Newspaper', Chennai Edition dated 21.04.2025, titled "The Devotees are suffering due to the stench of heaps of garbage near the temple".

Ami 5/11/2025
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

4. It is respectfully submitted that the Third respondent - Tamil Nadu Pollution Control Board submits its report before the Hon'ble National Green Tribunal, Southern Zone, Chennai, herein.

5. It is respectfully submitted that based on the above News Item dated 21.04.2025, the waste dump site adjacent to Sri Poori Marathava Muneeswarar Temple at Kattuppakkam, Poonamallee was inspected by the Officials of DEE, TNPCB, Thiruvallur on 14.07.2025 and reported the following observations:-

- a. Large quantities of unsegregated municipal solid waste generated in and around Poonamallee Panchayat union were dumped haphazardly adjacent to Sri Poori Marathava Muneeswarar Temple at Kattuppakkam, Poonamallee.
- b. The unsegregated solid waste was dumped in an open area without any closed boundary causing environmental pollution and posing health hazards to the public.

6. It is respectfully submitted that after the inspection of waste dump site, the Block Development Officer, Poonamallee Panchayat Union was addressed by DEE, TNPCB, Tiruvallur vide Letter dated:14.07.2025 to take the following actions immediately and furnish the action taken report within a week's time.

- a. Immediate removal of solid waste dumped adjacent to Sri Poori Marathava Muneeswarar Temple at Kattuppakkam, Poonamallee, and disposal of the waste in a scientific manner.
- b. Implementation of proper solid waste management measures in the jurisdiction of the Poonamallee Panchayat Union, ensuring systematic collection, segregation, storage, and disposal as per the Solid Waste Management Rules, 2016.
- c. Submission of a detailed report on the generation, collection, processing and disposal of solid waste within the Poonamallee Panchayat Union.
- d. Status report on the establishment of solid waste processing facilities in the local body's jurisdiction.

7. It is respectfully submitted that the Block Development Officer, Poonamallee Panchayat union has replied vide letter dated 24.07.2025 to DEE, TNPCB,

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Tiruvallur stating that about 60% of the waste was removed from the dump site and the cleaning process was going on. Further it was stated in the letter inter alia that "In the meanwhile, with the intention of removing the legacy waste more number of vehicles were engaged for the past 3 days to remove the garbage from the yard and removing process would be completed with a week time"

8. It is respectfully submitted that in order to verify the action taken by the Block Development Officer, Poonamallee Panchayat union, the site was inspected again on 29.07.2025 by the Officials of DEE, TNPCB, Thiruvallur and reported the following observations:-

- a) About 60% (approx.) of the solid waste dumped at the site was removed and remaining 40% (approx.) is yet to be removed.
- b) Due to the dumping of waste and the presence of moisture caused by recent rainfall, a strong stench and obnoxious odour was felt at the site.
- c) It was informed by the local body representative that about 60 loads of legacy solid waste each of capacity 13 T/load totaling 780 Tonne was removed so far.
- d) The wastes removed from the site are transported to Aappur village of Sriperumbudur located at a distance 40 km (approx.) from this site.
- e) Further, 50 loads of legacy solid waste i.e. 650 T (approx.) is yet to be cleaned from the site.
- f) While fresh waste amounting to 2-3 tons per day is being removed on a regular basis, the full-fledged removal of accumulated legacy waste has been initiated only during the last 10 days.

9. It is respectfully submitted that based on the inspection report dated: 30.07.2025 of the DEE, TNPCB, Thiruvallur, the Board has issued directions under Section 5 of the Environment (Protection) Act, 1986, vide Proc dated:10.09.2025 to the Block Development Officer, Poonamallee Panchayat Union to comply with the following,

- i. The Local Authority shall comply with the provisions of the Solid Waste Management Rules, 2016 as amended from time to time for the management of municipal solid waste generated within the jurisdiction of Poonamallee Panchayat Union.

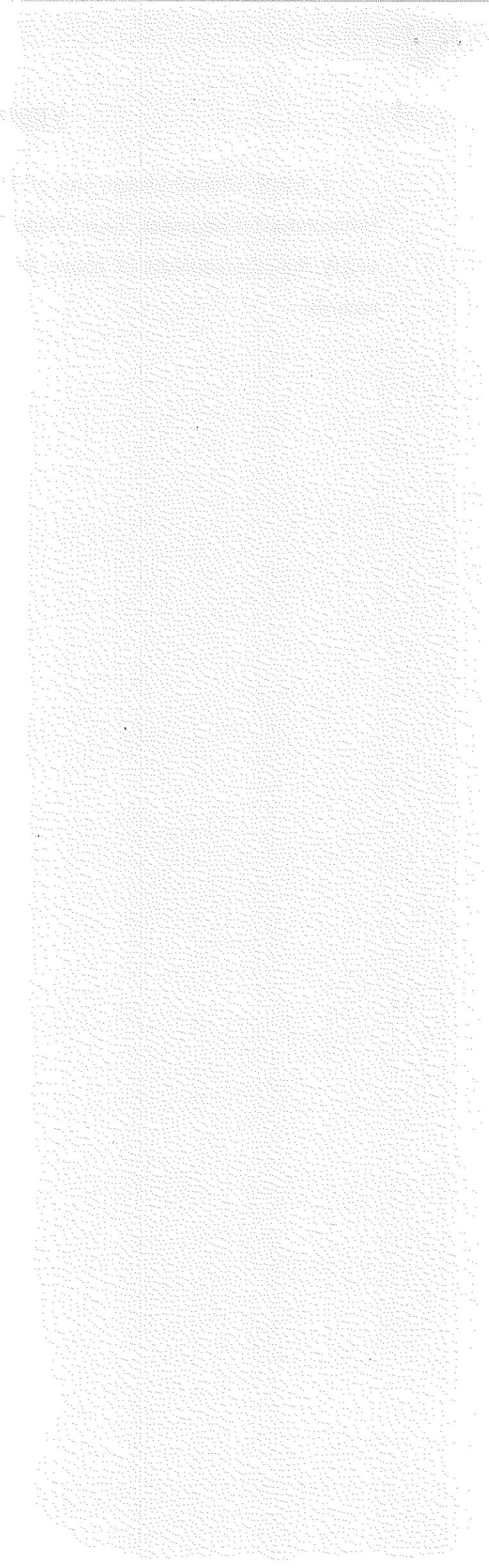

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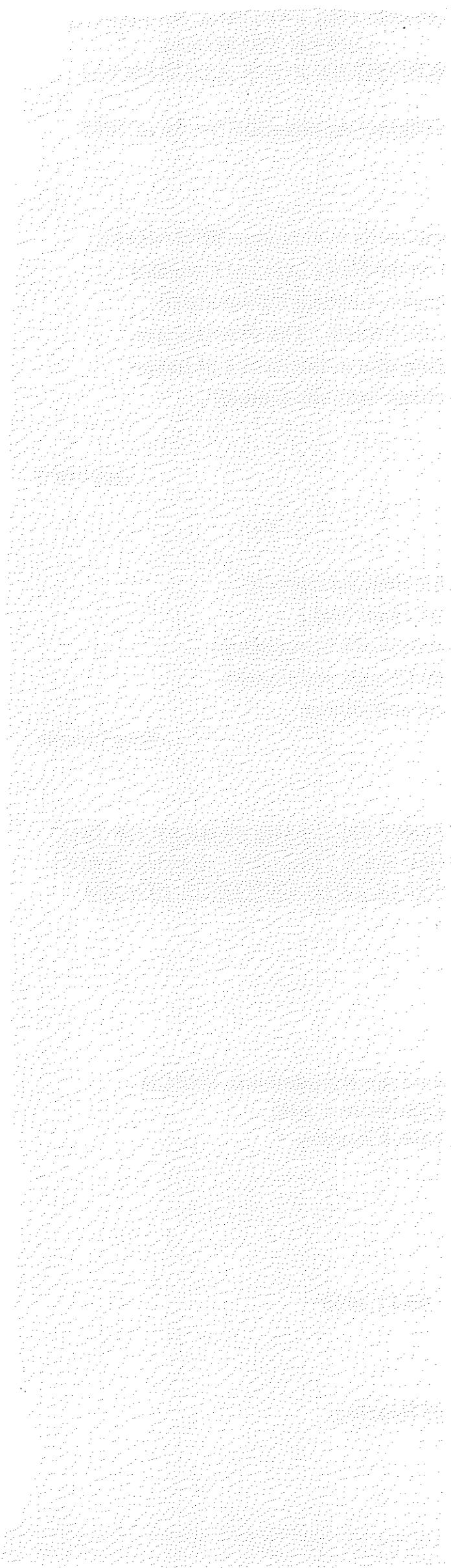
VERIFICATION

I, Mr.S. Bharathidasan, son of Thiru M.Selvaraj, working as the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai, do hereby verify that the contents of above are true to the best of my knowledge through records.

[Handwritten Signature] 5/11/2025
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
76, MOUNT SALAI, GUINDY,
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1. The first part of the document is a list of names and addresses of the members of the committee. The names are listed in alphabetical order, and the addresses are given in full, including the street name, number, and city.





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THIRD RESPONDENT - TAMIL NADU
POLLUTION CONTROL BOARD**

**Advocate for Respondent: TNPCB
Thiru.Sai Sathya Jith,
Advocate, Chennai.**

Date: 05.11.2025

Date of Hearing: